

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/39/KOB/2021
SECTION	59(1), 241, 242 C/ACT
NAME OF PARTIES	ACCAMMA EAPEN V/S SUNGKAI PLANTATIONS PVT LTD & 7 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	SHINU J PILLAI, SUJA S, MARIYA RAJAN, ANAND S A, LEKSHMI SUMUKHAN.
RESPONDENTS ADVOCATE/ PROFESSIONAL	SUKUMAR NAINAN OOMMEN, SHERRY SAMUEL OOMMEN, NITISH SATHESH SHENOY, NIDHI JACOB, CHITRANSH VIJAYVERGIA, BIJU MATHEW, SUPARTEEK NEOGI, RAGHAVENDRA PRATAP SINGH, GEORGE G POOTHICOTE

23rd JULY 2024

O R D E R

IA(C/ACT)/99/KOB/2023 in CP/39/KOB/2021

List this matter for further consideration on **28.08.2024**.

CP/39/KOB/2021

Learned proxy Counsel, Mr. Vinayak Mohandas appears on behalf of the Petitioner through virtual mode. Learned Counsel, Mr. Sherry Samuel Oommen appears physically on behalf of R1 to R3.

Counsel for the Petitioners is directed to take necessary steps to bring on record the legal heirs of the deceased R5 Viz., Mr. Kurian Illappallil Cherian within a period of 2 weeks, failing which appropriate orders will be passed.

List this matter for further consideration on **28.08.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**